SHRT V. PRASAD RAO: I am not talking of the mining operations such but of those companies that were actually dealing with the expert of these things, transhipment and other concerns other concerns Latin 65. A. 1003.

SHRI MANUBHAI SHAH: As said, the State Trading Corporation has only the servicing function, and those agencies like merchants or traders or commission agents still continue to exist.. The State Tracing Corporation generally operates through them and so nobody, is being displaced. They, they for the range manager

श्री पां० ना० राजभोज : क्या ं मैं 'जान' सकता हं कि इसमें कितने सेवक है, अभी कितने लोग लेने को बाकी है और कितने केसेज पेंडिंग है श्रौर उसका कारण क्या है :? 💛

श्री सतीश चन्द्र: इसके लिये चाहिये । १८ १८ एक १८४४ । स्वाहिये । १८ १८ १८ १८ १८ १८ १८ १८

10 14 1130° าวก อุเสรีย 👵 😘 · श्ली-पांक नाव राजभोज : भैने जो सवाल पुछा है उसको ग्राप कृपा कर के मून लीजिये श्रौर मुझे जवाब दीजिये, । मै यह जानता ज्याहता, हं कि इसमें कूल कितने मेवक है; अभी कितने लोग लेने को बाकी है और कितने क्सेज पेंडिंग हैं और उसका कारण क्या है ?

श्री सतीश चन्द्र कितने श्रादमी लिये जायेगे यह तो काम के अपर निर्भर करता है। स्टेट ट्रेडिंग कार्पोरेशन का काम हल्के हल्के बढ़ता जाता है और जितनी जरूरत होती है उतने ग्रादमी रखे जाते हैं। कितने ग्रादमी यानिये गये, कितने अब तक रखे गये, कितनेष्प्रौर ेरखे जायेगे, इसकी संस्था में फौरन नहीं दे ंसकता । अगर आनरेबिल मेम्बर दूसुरा प्रश्न करे तो जवाब दगा। ്ഗ്. ഓർമ്മേൻ

SHRI T. BODRA; Sir, in view - of the fact that in Bihar State the output of iron ore is more than in Orissa State, how it is that State Trading Corporation is giving preference to Orissa State and not to Bihar?

SHRI SATISH CHANDRA: depends on the quality of the It ore, availability of transport, capacity of the nearest port to handle the traffic, so many factors come in.

SHRL AMOLAKH CHAND I put a question earlier and the hon. Deputy Minister said that he could not follow. I wanted to know this. When the State Trading Corporation has taken over the distribution of cement and other materials and are getting profits out of it, are they liable to pay for any damages that may arise on account of the negligence of their agents or not?

SHRI MANUBHAI SHAH: As far as the question of profits of the Trading Corporation for internal distribution of dement and other commodities is concerned, this Corporation is like any private limited company. If overall profits are there, they will certainly declare a dividend like all other public corporations of the Government of India. As for the special profits made, because we had to import a certain amount of foreign cement and Which did not fully materialise, as the House is aware, in the Budget we have provided for a National Road Development Fund to which a large part of that money will be allocated.

EXTERNAL RESOURCES FOR THE SECOND FIVE YEAR PLAN

*272 SHRI M. H. SAMUEL: Will the Minister of Planning be pleased

- (a) whether the Planning Commission has completed the survey of the external resources for the Second Five Year Plan;
- (b) whether any greater gap has been foreshadowed in the resources of the Plan; and thousand his green sie
- (c) if so, what steps Government propose to take to bridge the gap?

THE CO. DEPUTY MINISTER PLANNING (SHRI S. N. MISHRA): (a) and (b). In a Memorandum on 1861

'Appraisaling and in Prospects and the Second Five Year Plan' which was considered by the National Development Houneil All Had Bron and Them May 1958 MRD which wallshoftly libe placed in spardament lighed Planning Commission has surveyed the position regarding external resources for the Second Phan of broad calculations, the aggregate gap his the balance of payments, over the Plan period is estimarted at 18 bout Rand 1700 berores 186 compared to the coriginal estimate aff **Rs.** 1,100 crores.

(c) the value and terms of all the \log_{10} eff. (c) by foreign exchange required—over, and above the amounts of external assistance authorised son for but will to be utilised—in order, to fill the estimated payments, gap during other restatof other Plan period may be placed at around Rs. 500 crores. Further authorisations ofexternal assistance (dare expected Efforts will also be made. tour meduce ictheo coaximents (igap.) Ito the extentofeandle, hthrough incheases in hemicasentaleveleight broxeduatrogge and through further savings in imports which manadive operation ement cof have been announced contemps of the property o time for policy governing imports of printer all strains and the strains of the final revision for the year or is there going to be another revision of the estimates and resources before the current year is out?

-"MR. CHAIRMAN: Is the Plan finally revised, or is it subject to further revision?

PRIVATE SECTOR (approved since a :UNHEW LALINAGE WALLED SINCE the House perhaps knows we had recently a meeting of the National Development Council considering this very matter, and the difficulties the way of our being able to the Plan wholly, as was intended, that is, spending Rs. 4,800 crores, where discussed. On the one hand we liwere anxious to fulfil it completely, bn the other we had to take a realistic view. So in the balance we depided to separate, to have two lists of projects. one the major dist comprising about Rs. 4,500 crores, which must in' any

event be gone through; the other list we hope to tackle as far as possible; that isowe keep the Plan as a whole but as I said, taking a realistic view we separate the work in the Plan in this way. That is, a small, a relativeof finding part of it, was but in the
ly small part of it, was but in the
second list, which we hope to lindercase in so far as it is possible, a or it
filling for be heart plannon a not
os noun behavior it, small, a relativeos noun behavior it, and it is possible.

27 tg. Questions

THE BRUPESH COUPTAINING THE know, Sir, which the projects which are have been Amphyded Hingthate second list ithe other distrigowhich with Prime ter thinks ! bayyapan tayii daeddadaini. the Plan that the separation was made www.:URHAN ,LALIAHAWAL, JAHAC-Hire with exturation active unapplication presently, put the printed occurrent is a faidtille aginialgespelda and each published the private sector made a agantay N. a Marbing AlM: telt win war foreign nexchange no gap no Mayoll I know, Sirnsif the simpactor for come ings-during 1than Second Five 1-1 Mear end Goods which That wooldoing and a been braken bintou consideration; by othe Government and, if so, what is the Gayernment's viewawith wategardato the busperprimate airequirements afor the Third Plan having regard to the repayments that will have to be made during that Plan period as a result of the borrowings for the present Plan? sc on the private sector uself is rare as from not taking into to consideration that factor is continuously, bearing down grand and some cannot forget it; we have always to keep it, before us in everything ou And as for plan-ning for the Third Plan it is at the bit premature for me to give an ansi-wer to that, Sir but that Third Plan will naturally grow out of the Second Plan, as, planning is, a continuous process, and will depend a great deal on many factors which are not menduly certain yet. Among the major factors would be the state of our agricultural production. Prime Mmicter.

SHRI BHUPESH GUPTA: May know the total smount of foreign exchange allocated millally under the Second Plan for the private sector and whether it is a fact that these allocations for the private sector have since been considerably increased?

Shri S. N. MISHRA: It is difficult to indicate any precise figure so far as foreign exchange for the private sector is concerned. We had not thought in those terms; it depended upon so many things as we proceeded on.

SHRI BHUPESH GUPTA: I don't know in what terms the hon. Minister thinks. But it is quite clear from the Plan that the separation was made between the private and public sectors under different concepts. In that case, I would like to know whether it is a fact that after the Plan had been published, the private sector made a demand that their foreign exchange allocation should be increased about Rs. 100 crores. I want to know whether it is true and if so, whether the Government had yielded to any extent to that particular demand.

SHRI JAWAHARLAL NEHRU: This point is analysed in the memorandum that is going to be placed on the Table of the House presently but may I say one thing, that when we talk about private sector and public sector, the private sector itself undertaking work in the Plan. For instance, one of the major things that the private sector is doing is the Tata Iron and Steel Works doubling capacity. That is very much in the Plan and very much desired by and therefore we are helping to do so. So it is not as if they are doing something off their own bat. In the main they are carrying out the directions given to them but matters, as I said, are explained in the memorandum.

SHRI BHUPESH GUPTA: The Prime Minister.

MR. CHAIRMAN: This is not a discussion on planning.

DEFERRED PAYMENT SCHEMES

*273. SHRI BABUBHAI M. CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the consents so far given to applications under deferred payment scheme to private and public sector;
- (b) the number of such schemes so far entered through the State Trading Corporation; and
- (c) the value and terms of all the consents under parts (a) and (b) above?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) A statement is laid on the Table of the House.

(b) Two.

(c) It will not be possible to enumerate the value and terms of all the consents under parts (a) and (b), but have they follow the general patterns of deferred payments which have been announced from time to time for policy governing imports of capital goods, plants, machinery and equipment.

STATEMENT

Particulars of consents given to applications under the Deferred Payment Scheme

Private Sector (approved since January, 1957)

Nameofthe Industry	No. of consents given
1. Paper Industry	8
2. Non Ferrous Metals	
Industry	5
3. Textiles (Non-cotton)	
Industry	7
4. Automobile Industry .	5
5. Chemical and Pharmaceuti-	
cal Industry	15
6. Engineering Industry	11
7. Electrical Industry	4